

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1559

ANSWERED ON:11.12.2003

TRANSFER OF CUSTOMERS TO UNVIABLE DISTRIBUTORS IN KARNATAKA

ANANTA NAYAK

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the process of transfer of customers to unviable distributors as per Government guidelines have been completed in the State of Karnataka ;
- (b) if so, whether any inquiry is going on against IOCL officials involved in racket regarding transfer of customers in the State of Karnataka ; and (
- (c) if so, the action taken / proposed to be taken against such officials and the time by which the process of transfer of customers is likely to be completed ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) : Oil Marketing Companies (OMCs) have reported that they have completed the process of transfer of customers to the newly commissioned / unviable distributors as per the Government guidelines in the State of Karnataka except a few cases which are sub-judice.

(b) & (c) : A complaint received against the officials of Indian Oil Corporation Limited of Karnataka is being investigated.